

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.157/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th January 2018, 10.30 A.M.

Name of the Company Under Section		Sushil Kumar Ganeriwala & AnrVersus-Bengal Brahmaputra Realty Ltd. & Ors. 397/398		

- 1. CS SANJAM KUMAR GUPTA, PUS J 2. US ROHIT KESHRI, PUS JPCH'H'ONER 3. CS RAHUL PARASRAMPURIA, PUS 1. SWAPNA CHOUBEY, Adv. > Respondents. 2. CS TANVEE, PUS

ORDER

Ld. Counsel for the petitioner and the respondents is present.

Heard the part arguments of the Ld. Counsel for the petitioner.

List it on 16/01/2018 for remaining arguments.

Sd

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)